

Railways" and Minutes of the sittings of the Committee relating thereto; and

- (2) Fifth Report (Hindi and English versions) of the Standing Committee on Railways on "Suburban Railways" and Minutes of the sittings of the Committee relating thereto.

12.34 $\frac{1}{2}$ hrs.

STANDING COMMITTEE ON PETROLEUM AND CHEMICALS

Fourth Report and the Minutes

[English]

SHRI SRIBALLAV PANIGRAHI (Deograh): I beg to present the Fourth Report (Hindi and English versions) on the Standing Committee on Petroleum and Chemicals on 'Exploration, Production, Distribution and Conservation of Oil and Gas' and Minutes of the sitting of the Committee relating thereto.

12.35 hrs.

ELECTION TO COMMITTEE

Central Advisory Committee for the National Cadet Corps

[English]

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): I beg to move:

"That in pursuance of Section 12(1)(i) of the National Cadet Corps

Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Advisory Committee for the National Cadet Corps, subject to other provisions of the said Act."

MR. SPEAKER: The question is:

"That in pursuance of Section 12(1)(i) of the National Cadet Corps Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Advisory Committee for the National Cadet Corps, subject to other provisions of the said Act."

The motion was adopted.

12.36 hrs.

BUSINESS ADVISORY COMMITTEE

Thirty Seventh Report

[English]

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): I beg to move:

"That this House do agree with the Thirty-Seventh Report of the Business Advisory Committee presented to the House on the 22nd February, 1994."